

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)540(MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018

NAME OF THE PARTIES: SCI International Securities Ltd

Vs

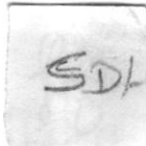
Orbit Corporation Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

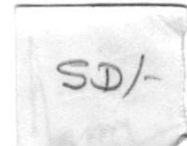
ORDER

4. **C.P. (IB)-540 (MB)/2018**

At request of the parties, list this matter on 7.8.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)